

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1911
ANSWERED ON:23.08.2012
ENVIRONMENTAL OBJECTIONS ON RAILWAY PROJECTS
Deshmukh Shri K. D.

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway projects which have been held up in the country due to objections raised by the Ministry of Environment and Forests (MOEF), Zone/ State-wise including South East Central Railway;
- (b) the steps taken/being taken by the Railways to restart the said projects by clearing the objections of the MOEF, Zone-wise; and
- (c) the time by which the work on these projects is likely to be restarted?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1911 BY SHRI K.D. DESHMUKH TO BE ANSWERED IN LOK SABHA ON 23.08.2012 REGARDING ENVIRONMENTAL OBJECTIONS ON RAILWAY PROJECTS

(a): Zone-wise number of ongoing railway projects which are affected due to non-availability of environmental/forestry clearance are as follows given annexure.

(b) & (c): Ministry of Environment & Forests (MoEF) and concerned State Governments are being pursued through regular coordination meetings with Chief Secretary and other concerned officials to speed up pending cases in connection with forestry clearance. On receipt of forestry clearance from MoEF, held up portion of projects will be taken up.